## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:857
ANSWERED ON:25.11.2011
REVENUE OFFICERS APPLYING FOR VRS
Singh Shri Rajiv Ranjan (Lalan);Yadav Shri Dinesh Chandra

## Will the Minister of FINANCE be pleased to state:

- (a) Whether some officers of revenue service have applied for retirement during 2007-11;
- (b) if so, the number of total applicants during each of the last three years and the current year till date;
- (c) the types of applicants separately;
- (d) the details of the officers who have to pay Government dues for leaving service: and
- (e) the details of the applicants who have already paid and the ones who have not paid Government dues till now after resigning from service?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMAMCKAM)

(a) Yes, Sir.

Year Type

(b)& (c) The numbers of officers allowed to retire voluntarily during years, 2008, 2009, 2010 and 2011 till date is given below;.

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IRS (IT) IRS (C&CE)

2003 30 33
2009 30 28
2010 33 32
2011 till Date 22 21
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(d) & (e): No officer of Indian Revenue Service (Customs & Central Excise) has been allowed to retire voluntarily or resign without paying outstanding dues. With respect to Indian Revenue Service (Income Tax) the information is as below.

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Rupees in Lakhs
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S.N. Name of Amount Remarks relating Officer involved to payment made
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- 1. Shri M. S. Padma Kumar 8,29,968 Yet to pay
- 2. Ms Ritu Kakkar 16,70,239 Yet to pay
- 3. Shri Arvind Kejriwal 9,27,787 Paid
- 4. Ms Amita Sharma 9,15,226 Paid
- 5. Ms Ambika Prasad 8,36,264 Paid
- 6. Shri A K Verma 8,15,999 Paid